

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22

T.C.P. No. 42/(MAH)/2012
CA. No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

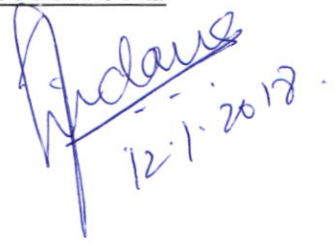
SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES: M/s. Woodward Impex Pvt. Ltd.
V/s
M/s. The Poddar Mills Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Mr. Firdaus Moosa i/b Mr. Chefeen Dams Adv for new management of Reg No. 1 Poddar Mills	Counsel	 12.1.2018
---	--	---------	---

	Mr. AAYUSH SINGHVI i/b YAKSHAY CHHEDA Adv. For Resp. 2, 5, 6, 7	COUNSEL	
--	---	---------	---

ORDER

TCP 42/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 20.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)